

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1738 - G.

Dated, Calcutta, the 16th August, 2021.

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice (Acting), High Court, Calcutta, has been pleased to declare **Friday, the 20th August, 2021**, as a **holiday** for the High Court at Calcutta and all the Courts under superintendence of this Hon'ble Court, on account of Muharram, in place of Thursday, the 19th August, 2021, as declared vide Court's Notification No. 1607 - G dated 26.07.2021.

The 19th August, 2021 will be a Court working day.

By order of the Hon'ble the Chief Justice (Acting),

Sd/-

(Ananya Bandyopadhyay)
**Registrar General,
High Court, Calcutta.**